

**GOVERNMENT OF INDIA
CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION
LOK SABHA**

UNSTARRED QUESTION NO:3643
ANSWERED ON:18.12.2006
DIFFERENCE IN PDS PRICE
Dhanaraju Dr. K.

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:

- (a) Whether the prices of commodities being distributed through Public Distribution System (PDS) differ in different States ;
- (b) If so, the details thereof; and
- (c) The steps proposed to be taken to bring uniformity in prices of commodities being distributed through PDS?

Answer

MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND MINISTER OF STATE IN THE MINISTRY OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION (DR. AKHILESH PRASAD SINGH)

(a), (b) & (c) : Yes, Sir. The Central Issue Price (CIP) of wheat and rice under TPDS for APL/BPL/AAY categories is as under:-
(Rs. per Kilogram)

APL	BPL	AAY				
Wheat	Rice	Wheat	Rice	Wheat	Rice	
6.10	8.30	(Grade`A`)	4.15	5.65	2.00	3.00

Rs. 795 for Common Grade which is applicable only to J&K, H.P., North Eastern States, Sikkim and Uttaranchal.

The CIP for coarse grains for APL and BPL households is 70% and 50% respectively of the Economic Cost that varies from State to State. For AAY category, the CIP for coarse grains is Rs. 200 per quintal.

However, the end retail price is fixed by the States/UTs. after taking into account margins for wholesalers/retailers, transportation charges, levies, local taxes etc. This varies from State to State due to different geographical conditions and taxation policy etc. Under the TPDS the States were requested to issue foodgrains at a difference of not more than 50 paise per kg. over and above the CIP for BPL families. Subsequently, flexibility to States/UTs has been given in the matter of fixing the retail issue prices by removing the restriction of 50 paise per kg. over and above the CIP for distribution of foodgrains under TPDS except with respect to Antyodaya Anna Yojana (AAY) where the end retail price is to be retained at Rs. 2/ a kg. for wheat and Rs.3/ a kg. for rice.

From 1.2.2001, the supply of levy sugar has been restricted to Below Poverty Line (BPL) families, except for North Eastern States, Hill States and Island Territories, where universal coverage is allowed. The Retail Issue Price of levy Sugar is Rs.13.50 per kg. which is uniform throughout the country.

Ministry of Petroleum and Natural Gas has made the allocation to the States for supply of kerosene through PDS channel. No categorization as APL/BPL is made for such supplies. The prices of PDS kerosene vary from State to State depending upon the Sales Tax & Dealers Commission. The price of PDS kerosene in Delhi is Rs. 9.05 per litre.

In view of the situation explained above bringing of uniformity in the end retail price is not feasible for the commodities distributed under TPDS except AAY.